

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/01246/2018**

Jabalpur, this Wednesday, the 20<sup>th</sup> day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Ashish Verma, S/o Ram Bishnu Verma, aged about 34, Occupation Government Servant, R/o B-2, Anmol Heights, New Ram Nagar, Adhartal, Jabalpur (MP) 482001.
2. Prasun Mittal, S/o Rakesh Kumar Mittal, aged about 32, Occupation – Government Servant, R/o C-307, Drshti Enclave, Rohit Nagar, Bhopal (MP) 462001.
3. Deoki Nandan Deo, S/o Prem Nath Deo, aged about 35, Occupation – Government Servant, R/o Flat No.-501, Block No.-2, Saumya Parkland Bhopal (MP) 462001.
4. Nitin Shrivastava, S/o R.B. Shrivastava, aged about 31, Occupation – Government Servant, R/o MIG-2, Choubey Colony, Chhattarpur (MP) 471001

**-Applicants**

**(By Advocate – Shri Kabeer Paul)**

**V e r s u s**

1. Union of India through its Secretary, Ministry of Finance, Central Block, New Delhi 110001.
2. The Chief Commissioner, Customs Central Excise and Service Tax, Bhopal Zone, Bhopal (M.P) 462011

**-Respondents**

**(By Advocate – Shri Himanshu Shrivastava)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, the O.A is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-